

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-V**

**Item No.-103**  
IB-935/ND/2020

**IN THE MATTER OF:**

Oswal Minerals Ltd

Vs.

Hema Engineering Industries Ltd

....Applicant

.....Respondent

**SECTION**

U/s 9 IBC Code 2016

**Order delivered on 22.09.2020**

**CORAM:**

**SHRI ABNI RANJAN KUMAR SINHA**  
**HON'BLE MEMBER (JUDICIAL)**

**SHRI K.K. VOHRA,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant

: Mr. Saurabh Jain, Mr. V. Bala Ji and Ms. Morgayet D Souza,  
Advocates

For the Respondent

:

**ORDER**

Issue notice upon the Respondents by all modes including process of this bench as well as email ID of the respondents. Ld. Counsel for the petitioner is directed to file the affidavit of service within one week from today.

Ld. Counsel for the respondent is directed to file the reply within 2 weeks' after receiving of the notice, after serving advance copy upon the Ld. Counsel for the petitioner.

Thereafter, the petitioner is directed to file the rejoinder, if any, within one week after receiving the copy of the reply from the respondents. **List on 27.10.2020.**

-Sd/-

(ABNI RANJAN KUMAR SINHA)  
MEMBER (T)

-Sd/-

(ABNI RANJAN KUMAR SINHA)  
MEMBER (J)